

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.108 of 2014 &
IA-199 of 2014

Dated : 7th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv
Mr. Anuj Berry
Mr. Abihimanu Ghosh for R2

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 199 of 2014 (Appl. for stay) to the Respondents. Mr. J.J. Bhatt, the learned Senior Counsel appearing for the contesting Respondent takes notice on behalf of the Respondent No.2. Notice be issued to the other Respondents returnable on 09.07.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the main Appeal on **09.07.2014.**

Post the I.A. No. 199 of 2014 for hearing on **09.05.2014.**

(Rakesh Nath)
Technical Member

Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson